

In the National Company Law Tribunal, Jaipur

Appeal No. 342/252(1)/ND/2018
TA No. 63/2018

UNDER SECTION 252 (1) OF IBC

In the matter of:

M/s. Harit Infrirrigation Pvt. Ltd. Applicant/Petitioners

VS.

ROC Jaipur

.....Respondent

Order delivered on 06.09.2018

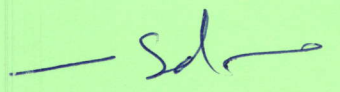
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : None-appeared

For Respondent(s) : Dr. Amol Shinde

ORDER

None appears for the petitioner. Deputy Registrar of Companies (ROC) is present and represents that reply has been duly filed in relation to the appeal. Perusal of the order dated 02.08.2018 shows that the appellant was directed to file Form 26 AS in support of TDS deduction which has been shown for the assessment years 2016 -17 and 2017-18. A final opportunity is granted to the appellant to comply with the order dated 02.08.2018 by 10 days. Post the matter on 04.10.2018.


(R. Varadharajan)
Member (Judicial)